Government of India Ministry of Youth Affairs & Sports Department of Sports

LOK SABHA UNSTARRED QUESTION NO. 1252 TO BE ANSWERED ON 28.07.2025

State-level Sports Development by PSUs

1252. Shri Sudheer Gupta;

Shri Manish Jaiswal;

Shri Chavan Ravindra Vasantrao:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- a. whether the Government plans to involve Public Sector Undertakings (PSUs) in supporting State-level sports development particularly in Maharashtra, Madhya Pradesh and Jharkhand;
- b. if so, the steps taken/being taken by the Government to ensure that PSUs contribute effectively to enhance sports infrastructure and talent development in the said States;
- c. whether the Government has formulated or proposes to formulate any plan to provide Corporate Social Responsibility (CSR) at the local level to encourage the youth so that the talents could be showcased at the global level;
- d. the total CSR funds utilized for sports development during the last three years and the current year, State and sport-wise along with the key projects implemented thereof;
- e. the mechanisms to assess the impact of corporate contributions including those from PSUs in achieving India's goal of becoming one of the top five global sports performers by 2047; and
- f. the manner in which mechanisms be specifically tailored to ensure that rural and under- represented regions benefit from increased corporate involvement in sports?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS [DR. MANSUKH MANDAVIYA]

(a) to (f): 'Sports' being a State subject, the responsibility to promote and develop sports in the country, rests primarily with the respective State/Union Territory Governments. The Central Government only supplements their efforts by running various sports promotional schemes across the country including through National Sports Development Fund (NSDF). Further, Corporate Social Responsibility (CSR) funds are also used for promotion of sports through infrastructure development. The Government has taken several initiatives to incentivize the corporate sector to adopt specific sports and training centers. NSDF is a demand driven scheme and provides for a financial assistance for development of infrastructure, training and other activities including funding of Target Olympic Podium Scheme (TOPS) for promotion of sports across the country. Further, Government has been regularly interacting with the Corporate and Public Sector Undertakings (PSUs) requesting them to contribute to the NSDF and become active partners for the promotion of sports among youth. These contributions are aimed at fostering sports at various levels, including rural sports, nationally recognized sports, Paralympic sports and Olympic sports to promote. As a result, many corporate organizations have come forward to join hands with NSDF by providing financial support for sports development in the country through CSR funding.

The details of CSR funds utilized for sports development during the last three years and the current year, State and sport-wise along with the key projects implemented are placed in public domain at https://nsdf.yas.gov.in/nsdf-glance.html under beneficiaries of NSDF tab.

Since the CSR funds received in NSDF are given as support / assistance to sportsperson/foundations/academies etc. and for development of sports infrastructure, there are no specific performance indicators or matrix to assess its impact.
